

No. 1 which the hon Member was referring to, the boundary would be a rigid one and that in the case of dispute No 2, it would be fluid, along the course of the river Matabhanga

Shri Tridib Kumar Chaudhuri: May I know whether the areas adjoining the right bank of the river Ganga like Char Durlabh and the former railway station site of Lalgolaghat has been given over to Pakistan?

Shrimati Lakshmi Menon: I want notice for the detailed description of the territory

Mr. Speaker: The hon Member is close to the boundary and he can go on putting questions (*Interruptions*)

Shri Tridib Kumar Chaudhuri: May I explain the position, Sir?

Mr. Speaker: To whom? The hon Minister wants notice regarding these further details Next question

Shri Hem Barua: May I put a question, Sir?

Mr. Speaker: Shri Hem Barua is not one of the Members who tabled the question

Shri Hem Barua: That shows our mental alertness, Sir We want to cooperate

May I know whether the Indian who was captured in this particular area and taken over by Pakistan has been released and whether those military camps that we had in the char lands in the Ganges under dispute were destroyed by the Pakistani troops and whether they have paid any compensation for this?

Mr. Speaker: It does not arise out of this question It only relates to area and not to compensation

Indian Visitors to Pakistan

*1109 **Shri Ajit Singh Sarhadi:** Will the Prime Minister be pleased to state whether the Government of India have been able to get the time limit of registration of Indian visitors to Pakistan extended to 14 days instead of 72 hours?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): No, Sir The final reply of Government of Pakistan is awaited.

Shri Ajit Singh Sarhadi: May I know whether, pending the decision of the Pakistan Government, there is any proposal to reduce the period for registering in India?

Shrimati Lakshmi Menon: I do not know what the hon Member means. Here, the reference is to the period between the entry of a Pakistan national and the period of registration. As far as India is concerned, at every check post, as soon as he surrenders the triplicate of the visa, he is allowed 14 days before the registration takes place whereas in the case of Pakistan, originally, it was 24 hours and, now, as a result of our negotiations, it has been extended to 72 hours. We are trying to have the same period, that is 14 days, to be given also to people who enter Pakistan.

Shri Ajit Singh Sarhadi: My question is this. The period of registration in India is 14 days and the period of registration in Pakistan is 72 hours. The Government of India has urged that it should be increased to 14 days in Pakistan also. Pending Pakistan agreeing to that, is there any proposal to reduce the 14 days here to 72 hours?

Shrimati Lakshmi Menon: Certainly not

Border Raids

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*1112. { **Shri D. C. Sharma.**
Sardar Iqbal Singh:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No 716 on the 8th December, 1958 and state whether final reply has been received from the Government of Pakistan with regard to the attack made by the Pakistan armed police on the Indo-Pakistan border at the Amurka irrigation canal in Punjab?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): In a reply received a short while ago, the Government of Pakistan have repeated their version of the incident, holding the Punjab Border Police responsible. This reply is being examined.

Shri D. C. Sharma: May I know what are the specific items in the reply of the Pakistan Government which are being examined? May I also know at what level these are being examined?

Shrimati Lakshmi Menon: I have already stated in the answer that the Pakistan Government says that the provocation came from our side.

Sardar Iqbal Singh: In spite of the difference, one thing is clear that in the raid the Pakistan P.A.C. personnel had been firing when the meeting was going on under the white flag. May I know whether Government has taken any step with the Pakistan Government that persons were killed when the meeting was going on under the white flag?

Shrimati Lakshmi Menon: Yes, Sir it was pointed out to the Pakistan Government.

Sardar Iqbal Singh: May I know the reply of the Pakistan Government in this specific regard?

Shrimati Lakshmi Menon: I have said the reply is awaited.

Absorption of Passed-out Trainees from Technical Institutes

*1113 **Shri Panigrahi:** Will the Minister of Labour and Employment be pleased to state

(a) whether any efforts are being made on behalf of the Directorate of Employment Exchanges for absorption of the passed-out trainees of the Technical Institutes in the State-owned Steel factories in India,

(b) the number of trainees of the Government Technical Institutes in

the country at present who need absorption,

(c) whether the Deputy Directors of Training in the Directorate of Employment Exchange recently paid visit to Rourkela to discuss this matter with the Steel Project authorities, and

(d) if so, with what results?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra):

(a) Yes

(b) 13,661 as on 31st January, 1959

(c) No

(d) Does not arise

Shri Panigrahi: May I know the number of trainees who have been appointed so far in the different State owned steel factories in India, factory-wise?

Shri L. N. Mishra: I am not in a position to say that I will require notice. But, about 405 candidates have been interviewed at different places and they are expected to be employed shortly.

Shri Panigrahi: May I know whether there is any programme to absorb the trainees who have completed their training but are without employment?

Shri L. N. Mishra: These trainees are expected to be employed in the steel plants. The Labour Ministry has been negotiating with the Hindustan Steel Ltd, and other heavy machine plants as in Bhopal and the new plant that is to be set up at Ranchi, and we expect that most of these trainees will be provided with jobs.

Shri S. M. Banerjee: May I know whether these trainees who have taken training in these institutions are assured jobs after their training? Is there any assurance binding on the Government to provide them with jobs?